

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.06/(MAH)/2013
CA No.




CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: Shri Nakul Bubha
V/s.
M/s. Namdas Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. FERDIN DUBROH MR. KANHAN GUPTA FOR RESP NOS. 2 TO 6	ADVOCATE	
2.	MR. UNIAL Talavania for Resp. No. 1, 7, 8	Advocate	
2.	MS. Amanda Rebello [Petitioner] i/b. Bhanucha + Parthas	Advocate	

ORDER

T.C.P. No. 06/111-A/CLB/MB/MAH/2014

1. The Learned Counsel for the Petitioner and Respondents are present.
2. Last chance of adjournment is granted to the Respondents. Under no excuse the matter will be adjourned on the next date of hearing.
3. To be put up for "Final Hearing" on **9th June, 2017**.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: 02.05.2017